THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAIPARTHIBHAICHAUDHARY): (a) As per the data compiled by
the National Crime Records Bureau at the end of 2013, there were 18,188 women
prisoners in the jails of the country out of the total inmate population of 4,11,992.
Data in respect of tribal women prisoners are not maintained centrally.

(b) to (d) “Prisons” is a State subject as per entry 4 of List II of the Seventh
Schedule to the Constitution of India. Therefore, the administration and management
of prison is primarily the responsibility of the State Governments. However, a
comprehensive advisory dated 17th July, 2009 has been issued to States/ UTs by the
Government on “Prison Administration” covering all aspects of prison administration.
The same can also be accessed on the website of Ministry of Home Affairs at the
link: http://mha.nic.in/sites/upload_files/mha/files/PrisonAdvisories-1011.pdf

Religion-wise population figures

1948. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has published the religion-wise population figures of
the 2011 census and if not, the reasons therefor; and

(b) by when Government plans to release this data?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAIPARTHIBHAICHAUDHARY): (a) No, Sir. The religion-wise data
of Census 2011 are not yet released, as the same is still under process of finalization.

(b) The data will be released once it is finalised.

Al-Qaeda and ISIS plan to target Indian cities

1949. SHRI RAJEEV CHANDrasekhar: Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether it is a fact that according to intelligence inputs, Al-Qaeda and ISIS
terror groups are working together to target Indian cities in "multi-city" attacks;

(b) whether it is also a fact that they conducted reconnaissance missions in
Bengaluru city;

(c) if so, the details thereof; and

(d) the steps taken by Government to ensure greater security?